

Unauthorised Archaeological Excavations

1468. Shri Surendra Pal Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that a large number of private parties carry out excavations for hidden treasures at unprotected ancient and historical sites each year and bring to ruin places of historical and religious importance by their indiscriminate diggings; and

(b) if so, whether any steps are being taken by the Centre to stop such unauthorised excavations at ancient sites?

The Minister of Education (Shri M. C. Chagla): (a) Government are aware that private parties carry out such excavations, but have no information about the number or extent of such excavations.

(b) Government have drawn the attention of state governments to the danger of such indiscriminate excavations and requested them to take steps for checking treasure-hunting activities of this kind.

Civil Aviation Spirit

1469. Shri Warrior: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the total amount of civil aviation spirit consumed during 1963 so far; and

(b) the total foreign exchange incurred on this account?

The Minister of Petroleum and Chemicals (Shri Hamayun Kabir): (a) The total quantity of Light Distillates including Aviation Spirit consumed upto September 1963 was 834,000 tonnes approximately.

(b) An expenditure of approximately Rs. 6.65 crores was incurred on this account.

Suicides by Women

1470. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state whether it is a fact that the number of women who committed suicide in the Union Territories during 1963 has been more than men?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): No, Sir.

Law and Order Situation in Delhi

**1471. { Shri P. R. Chakraverti;
Shri P. C. Borooah:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to remarks made by the Chief Commissioner of Delhi at a meeting of the Rotary Club on 10th October, 1963 that there was lot of goondaism in the Capital and that the "disciplined State of mind" which could contribute to the tackling of the law and order problem was lacking in the Capital;

(b) if so, the measures taken to put down anti-social elements in the Capital; and

(c) whether non-official association with persons responsible for administration has been brought about to tackle the problem arising out of the partition and its after effects?

The Minister of Home Affairs (Shri Nanda): (a) Yes Sir.

(b) A special drive against violent criminals, "roughs", anti-social elements and eve-teasers was launched in the latter half of October, 1963. Desperate and incorrigible criminals are being dealt with under the Defence of India Rules. Action under the preventive Sections of the Criminal Procedure Code is being taken against anti-social and rowdy elements. Persons who tease women and girls are being dealt with under ordinary law. A scheme for maintaining records of roughs, which are useful in proceeding